



2026:DHC:2990-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 5353/2019

**BRAHMANANDA PATI & ORS** .....Petitioners

Through: Mr. Anshuman Tiwari for Mr.  
Harish Pandey, Advocate

versus

**UNION OF INDIA & ORS** .....Respondents

Through: Mr. Ripudaman Bhardwaj,  
CGSC

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**09.04.2026**

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**C. HARI SHANKAR, J.**

1. Mr. Anshuman Tiwari, learned counsel for the petitioners seek leave to withdraw this writ petition.

2. The petition is disposed of as withdrawn.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**APRIL 9, 2026/yg**